locations of foodgrain_s to Arunachal Pradesh during the years 1981 to 1984 (upto August, 1984) were as under:—

(In thousand tonnes)

| Year | Rice | Wheat (Public Distribution Sys | Total |
|---------------|-----------------|-----------------------------------|-------|
| 1981 | 38.2 | 4.2 | 42.4 |
| 1982 | 40.0 | 6.7 | 46.7 |
| 1983 | 35.63 | 16.87 | 52.50 |
| 1984 (Up t | 28.7 o Aug.) | 11.2 | 39.9 |
| | | | |

(b) and (c) Do not arise.

Dhamsiri Project

2683. SHRIMATI OMEN MOYONG DEORI: Will the Minister of IRRIGA-TION be pleased to state.

- (a) whether it is a fact that the Dhamsiri irrigation hydel project is being constructed in Arunachal Pradesh which is going to submerge a large area of Arunachal Pradesh;
- (b) whether the Assam Government has taken any permission from the Arunachal Pradesh Government:
- (c) if not, what are the reasons for which the barrage is being constructed;
- (d) whether the Assam Government has received any information regarding objection of such construction before finalising the boundary issue;
- (e) if so, what are the reasons for continuing the construction; and
- (f) whether the Central Government propose to take up the matter with the Assam Government and stop construction till proper agreement between the two Governments is reached?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) Dhansiri Irrigation Project being executed by the Government of Assam, will not cause submergence of large area of Arunachal Pradesh. The water spread behind the bar-

rage is mostly confined within the river banks.

- (b) to (d) The Government of Assam has obtained clearance from the Government of Arunachal Pradesh for commencing the work on the project. Subsequently Arunachal Pradesh intimated that the question of giving land to Assam for the proposed scheme would be examined after a decision on Assam—Arunachal Pradesh boundary is taken.
- (e) and (f) Based on the earlier clearance by Arunachal Pradesh work on this project has been taken up. It may not be appropriate for the Centre to put a stop to the works. In view of small submergence and mostly confined to river banks it is expected that these issues will be sorted out by the States on bilateral basis.

Dihang and Subansiri Dam Projects

2684. SHRIMATI OMEN MOYONG DEORI: Will the Minister of IRRIGATION be pleased to state:

- (a) Whether it is a fact that the Dihang Dam Project and Subansiri Dam Project are going to submerge a large chunk of develop areas, including two District head-quarters and several hundred villages, affecting one-sixth of the population of Arunachal Pradesh;
- (b) whether the said projects are likely to create a problem for the local population and also affect the ecology to a great extent; and
- (c) whether the Central Government propose to intervene in the matter immediately to stop or withdraw the investigation as per discussion held in Gauhati by the Union Irrigation Ministers with the Chief Minister of the North-Eastern States and commitment given by the Chief Minister of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) to (c) The Brahmaputra Board has identified Dihang and Subansiri dam projects as important components of the Master Plan for water resources development of the